

**List of cases in which Electronic Service of process has taken place during the month of September 2023**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL					
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	OMP (I) COMM. 37/2023	SANKATA INX INDIA PVT. LTD. VS. STARFLEX LAMINATOR PVT. LTD.	MR. T. S. AHUJA	10.05.2023	16.09.2023		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP(I) Comm- 17/2023	Clix Capital Services Ltd. Vs. M/s Pawan Hospital and anr.	Ravi Shankar Garg	29-03-2023	10-08-2023		
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL						



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS(COMM) 335/23	ICICI BANK LTD Vs RAJ KUMAR BHATIA	SHAILENDER BABBAR	02.06.2023	15.09.2023	
			CS(COMM) 425/21	A AND B PROMOTERS PVT. LTD. Vs VIJAY KUMAR SRIVASTAVA	RAM SINGH	20.12.2021	06.09.2023	
			CS(COMM) 197/23	M/S. KISAN IRRIGATIONS AND INFRASTRUCTURE LIMITED Vs M/S. SHRI BIHARI PIPE INDUSTRIES AND ORS.	S,K,BANSAL	29.03.2023	11.09.2023	
			CS(COMM) 92/23	CANARA BANK Vs M/S. APS FASHION EMBROIDERY	KRISHAN KUMAR	17.02.2023	22.09.2023	
			CS(COMM) 275/23	HINDUSTAN ADHESIVES LIMITED Vs FUTURE LIFESTYLE FASHIONS LIMITED	RASHI ANAND	09.05.2023	04.09.2023	
			CS(COMM) 514/23	RAJENDRA JHA Vs YASH PAL BAHL	MUSHARRAF ALI KHAN	04.09.2023	04.09.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
			CS(COMM ) 394/23	SANJAY GUPTA Vs FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	MAHESH KUMAR	09.06.2023	02.09.2023		
			CS(COMM ) 372/23	KRATO HEALTHCARE INDIA PVT. LTD. Vs ESI HOSPITAL	VASEEM MIAN	09.06.2023	11.09.2023		
			CS(COMM ) 157/21	PUNJAB NATIONAL BANK Vs SURAT SINGH	RAM NIWAS	05.04.2023	11.09.2023		
			CS(COMM ) 267/20	ICICI BANK LTD. Vs KULDEEP	PRASHANT KUMAR	29.09.2023	21.09.2023		
			CS(COMM ) 515/23	SANJAY GOYAL TRADING AS APNI RASOI Vs ASHOK KUMAR 1	S.K.BANSAL	05.09.2023	05.09.2023		
25	SH. SANDEEP YADAV	South	NIL						

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
26	SH. RAJEEV BANSAL	South	OMP (I) (COMM.)/ 1909/202 3	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AVINASH KUMAR SINGH	WJESH KUMA	28-08-2023	13-9-23	
			OMP (I) (COMM.)/ 1908/202 3	TOYOTA FINANCIAL SERVICES INDIA LTD Vs INDERJEET SINGH	WJESH KUMA	28-08-2023	13-9-23	
			CS (COMM.)/ 234/2023	CANARA BANK Vs MS FOOD FOREST SWEETS AND RESTAURANT PVT LTD ORS	DEEPA SHARM	21-04-2023	13-9-23	
			CS (COMM.)/ 230/2022	ASICS CORPORATION Vs ASHOK KUMAR	HITRA SOBT	06-04-2022	19-9-23	
			CS (COMM.)/ 426/2023	ICICI BANK LTD Vs NAZIA YUSUF IZUDDIN	EMANT GUP	14-07-2023	19-9-23	
			CS (COMM.)/ 355/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AR NITIN KUMAR JAIN Vs IFFDC KBSK PIRGAIN KUTBGANJ THROUGH ITS	JBHAM SAH	07-06-2023	19-9-23	



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM)/435/2023	P G INDUSTRY LIMITED PRESENTLY KNOWN AS MARBLE CITY INDIA LTD Vs PRATEEK INFRA PROJECT INDIA LTD	UNIL KUMA	21-07-2023	19-9-23	
			CS (COMM)/725/2022	ENVISION EXIM PVT LTD Vs ROAD BUILDING INTERNATIONAL INDIA PVT LTD	L KUMAR VE	24-12-2022	19-9-23	
			CS (COMM)/230/2022	ASICS CORPORATION Vs ASHOK KUMAR	AN KUMAR I	06-04-2022	19-9-23	
			CS (COMM)/355/2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED THROUGH ITS AR NITIN KUMAR JAIN Vs IFFDC KBSK PIRGAIN KUTBGANJ THROUGH ITS	JBHAM SAH	07-06-2023	19-9-23	
			CS (COMM)/435/2023	P G INDUSTRY LIMITED PRESENTLY KNOWN AS MARBLE CITY INDIA LTD Vs PRATEEK INFRA PROJECT INDIA LTD	UNIL KUMA	21-07-2023	19-9-23	
			CS (COMM)/422/2023	PREACH LAW LLP Vs NAMAN FINLEASE PRIVATE LIMITED	AN KUMAR M	11-07-2023	19-9-23	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM)/478/2023	CANARA BANK Vs AYUSHI RAWAT	NDU VATSYA	18-08-2023	19-9-23	
			CS (COMM)/413/2023	BANK OF BARODA Vs MRS. SUNITA TANWAR @ SUNEETA	ANJALI SHAH	03-07-2023	19-9-23	
			OMP (I) (COMM.)/1936/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJWINDER KAUR	AJESH KUMAR	04-09-2023	19-9-23	
			OMP (I) (COMM.)/1937/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHIV KUMAR	AJESH KUMAR	04-09-2023	19-9-23	
			OMP (I) (COMM.)/1938/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VASU YAMNAPPA RATHOD	AJESH KUMAR	04-09-2023	19-9-23	
			OMP (I) (COMM.)/1940/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SATPAL THIND	AJESH KUMAR	04-09-2023	19-9-23	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL						
28	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH- EAST	NIL						
29	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL						
30	MS. ANUS GROVER BALIGA	SOUTH- EAST	NIL						
31	SH. BHUPESH KUMAR	SOUTH- EAST	CS/COM M/597/20 23	M/S DSS IMAGETECH PRIVATE LIMITED V/S. M/S THERANOSIS LIFE SCIENCES PVT. LTD. AND ORS.	PALLAVI	03-07-2023	19-09-2023		
			CS/COM M/814/20 23	ROHIT MITTAL V/S. DEEPAK PLASTIC	NAGESHW AR KUMHAR	05-09-2023	23-09-2023		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS/COM M/621/20 23	HEINRICH CORPORATION INDIA PVT. LTD. V/S. SANIYA MUSHARRAT SAJID KHAN AND ANR.	GIRDHARI SINGH	05-07-2023	09-11-2023	of
			CS/COM M/9/2023	UFLEX LIMITED V/S. COSMOS PHARMACLS LIMITED	SUNIL KUMAR	04-01-2023	20-09-2023	
			CS/COM M/174/20 22	HIGH SPIRIT EXIM PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIV E Vs ADAB/ADAAB RESTAURANT THROUGH ITS DIRECTORS/PART NERS	ONKAR PANDEY	23-02-2022	06-09-2023	
32	MS BHATIA	NIRJASOUTH- EAST	NIL					
33	SH. RAJESH KUMAR SINGH	SOUTH- EAST	NIL					
34	SH. SANJAY SHARMA-I	EAST	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	CS(COMM)-117/2022	MAHAK SINGH Vs M/S RELIANCE INFRATEL INDIA PRIVATE LIMITED	ANIL NAGGAR	02.09.2023	11.09.2023	
37	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL					
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL					
39	SH. SURENDER S. RATHI		NIL					
40	SH. REETESH SINGH		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
41	<b>SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)</b>	North- West	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
42	SH.VINOD YADAV			NIL				
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				
45	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02			NIL				
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03			NIL				
<b>Total</b>								<b>40</b>